

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2458

ANSWERED ON:10.03.2011

DISTRIBUTION OF WAGES UNDER MGNREGS

Dubey Shri Nishikant ;Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad;Ramkishun Shri

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the amount of wages disbursed during each of the last three years under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) State-wise/Union territory wise;

(b) the number of beneficiaries who were paid their wages in cash alongwith the number of those whose wages were paid through bank/post office accounts State wise/ Union territory-wise; and

(c) the nature of complaints made by the beneficiaries regarding distribution of wages alongwith the remedial steps taken by the Government to address the said complaints?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Expenditure towards wages paid to the unskilled workers under Mahatma Gandhi NREGA during the years 2008-09, 2009-10 and 2010-11 (up to January,11) is given in Annexure. Data regarding number of beneficiaries paid wages is maintained at central level. The Ministry maintains data regarding the amount disbursed through accounts of MGNREGA workers. State-wise data in this regard for last two years and the current year is also given in Annexure.

(c): Complaints received regarding distribution of wages generally relate to non-payment/under payment/delayed payment of wages. To address such complaints, the following steps have been taken:

(i) ICT based MIS has been made operational to make data available to public scrutiny including Job cards, Muster rolls, Employment demanded and allocated, number of days worked, shelf of works, Funds available/spent and funds released to various implementing agencies, Social Audit findings, registering grievances and generating alerts for corrective action.

(ii) Payment of wages to MGNREGA workers has been made mandatory through their accounts in Banks/Post Office to infuse transparency in wage disbursement.

(iii) Rolling out Biometric based ICT enabled real time transactions of MGNREGA workers to eliminate fake attendance and false payments.

(iv) States have been directed to appoint district level Ombudsman for redressal of grievances in a time bound manner.